

CHRONOLOGICAL LIST OF CENTRAL ACTS

S. No.	Name of the Act	Year	Act No.
1.	Bengal Indigo Contracts Act	1836	10
2.	Bengal Bonded Warehouse Association Act	1838	5
3.	Madras Rent and Revenue Sales Act	1839	7
4.	Inheritance Act	1839	30*
5.	Revenue Bombay	1842	13
6.	Revenue Commissioners, Bombay	1842	17
7.	Boundary-marks, Bombay	1846	3
8.	Bengal Land holders' Attendance Act	1848	20
9.	Madras Revenue Commissioner Act	1849	10
10.	Forfeited Deposits Act	1850	25
11.	Improvements in Towns	1850	26
12.	Indian Tolls Act	1851	8
13.	Madras City Land Revenue Act	1851	12
14.	Bombay Rent-free Estates Act	1852	11
15.	Extending Certain Act	1852	14
16.	Rent Recovery Act	1853	6
17.	Shore Nuisances (Bombay and Kolaba) Act	1853	11
18.	Bengal Bonded Warehouse Association Act	1854	5
19.	Police, Agra	1854	16
20.	Legal Representatives' Suits Act	1855	12
21.	Fatal Accidents Act	1855	13
22.	Bengal Embankment Act	1855	32
23.	Calcutta Land-revenue Act	1856	18
24.	Tobacco Duty (Town of Bombay) Act	1857	4
25.	Bengal Ghatwali Lands Act	1859	5
26.	Bengal Land-revenue Sales Act	1859	11
27.	Madras District Police Act	1859	24
28.	Societies Registration Act	1860	21
29.	Police Act	1861	5
30.	Stage-Carriages Act	1861	16
31.	Partition of Revenue-paying Estates Act	1863	19
32.	Religious Endowments Act	1863	20
33.	Waste-Lands (Claims) Act	1863	23
34.	Indian Tolls Act	1864	15
35.	Public Gambling Act	1867	3
36.	Sarais Act	1867	22
37.	Oudh Estates Act	1869	1
38.	Divorce Act	1869	4
39.	Bombay Civil Courts Act	1869	14
40.	Court-fees Act	1870	7
41.	Oudh Taluqdars' Relief Act	1870	24
42.	Cattle-trespass Act	1871	1
43.	Dehra Dun	1871	21
44.	Pensions Act	1871	23
45.	Punjab Laws Act	1872	4
46.	Indian Contract Act	1872	9

* Spent Act

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47.	Indian Christian Marriage Act	1872	15
48.	Madras Civil Courts Act	1873	3
49.	Government Savings Banks Act	1873	5
50.	Northern India Canal and Drainage Act	1873	8
51.	Married Women's Property Act	1874	3
52.	Laws Local Extent Act	1874	15
53.	Majority Act	1875	9
54.	Chota Nagpur Encumbered Estates Act	1876	6
55.	Bombay Revenue Jurisdiction Act	1876	10
56.	Oudh Laws Act	1876	18
57.	Broach and Kaira Incumbered Estates Act	1877	14
58.	Indian Treasure-trove Act	1878	6
59.	Northern India Ferries Act	1878	17
60.	Dekkhan Agriculturists' Relief Act	1879	17
61.	Legal Practitioners Act	1879	18
62.	Religious Societies Act	1880	1
63.	Kazis Act	1880	12
64.	Central Provinces Land-revenue Act	1881	18
65.	Negotiable Instruments Act	1881	26
66.	Indian Trusts Act	1882	2
67.	Transfer of Property Act	1882	4
68.	Indian Easements Act	1882	5
69.	Powers-of-Attorney Act	1882	7
70.	Presidency Small Cause Courts Act	1882	15
71.	Land Improvement Loans Act	1883	19
72.	Punjab District Boards Act	1883	20
73.	Explosives Act	1884	4
74.	Agriculturists' Loans Act	1884	12
75.	Indian Telegraph Act	1885	13
76.	Births, Deaths and Marriages Registration Act	1886	6
77.	Deo Estate Act	1886	9
78.	Suits Valuation Act	1887	7
79.	Provincial Small Cause Courts Act	1887	9
80.	Bengal, Agra and Assam Civil Courts Act	1887	12
81.	Punjab Tenancy Act	1887	16
82.	Punjab Land-revenue Act	1887	17
83.	King of Oudh's Estate Act	1887	19
84.	Indian Reserve Forces Act	1888	4
85.	City of Bombay Municipal (Supplementary) Act	1888	12
86.	King of Oudh's Estate Act	1888	14
87.	Revenue Recovery Act	1890	1
88.	Charitable Endowments Act	1890	6
89.	Guardians and Wards Act	1890	8
90.	North-Western Provinces and Oudh Act	1890	20
91.	Easements (Extending Act 5 of 1882)	1891	8
92.	Moorshedabad Act	1891	15
93.	Bankers' Books Evidence Act	1891	18
94.	Bengal Military Police Act	1892	5
95.	Madras City Civil Court Act	1892	7
96.	Partition Act	1893	4
97.	Sir Dinshaw Maneckjee Petit Act	1893	6

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98.	Prisons Act	1894	9
99.	Epidemic Diseases Act	1897	3
100.	General Clauses Act	1897	10
101.	Live-stock Importation Act	1898	9
102.	Central Provinces Tenancy Act	1898	11
103.	Indian Stamp Act	1899	2
104.	Government Buildings Act	1899	4
105.	Central Provinces Court of Wards Act	1899	24
106.	Prisoners Act	1900	3
107.	Indian Tolls (Army and Air Force) Act	1901	2
108.	Works of Defence Act	1903	7
109.	Victoria Memorial Act	1903	10
110.	Ancient Monuments Preservation Act	1904	7
111.	Code of Civil Procedure	1908	5
112.	Explosive Substances Act	1908	6
113.	Central Provinces Financial Commissioner's Act	1908	13
114.	Registration Act	1908	16
115.	Presidency Towns Insolvency Act	1909	3
116.	Anand Marriage Act	1909	7
117.	Indian Museum Act	1910	10
118.	Co-operative Societies Act	1912	2
119.	Official Trustees Act	1913	2
120.	White Phosphorus Matches Prohibition Act	1913	5
121.	Destructive Insects and Pests Act	1914	2
122.	Local Authorities Loans Act	1914	9
123.	Sir Jamsetjee Jejeebhoy Baronetcy Act	1915	10
124.	Banaras Hindu University Act	1915	16
125.	Hindu Disposition of Property Act	1916	15
126.	Destruction of Records Act	1917	5
127.	King of Oudh's Estate Validation Act	1917	12
128.	Post Office Cash Certificates Act	1917	18
129.	Usurious Loans Act	1918	10
130.	Poisons Act	1919	12
131.	Calcutta High Court (Jurisdictional Limits) Act	1919	15
132.	Provincial Insolvency Act	1920	5
133.	Charitable and Religious Trusts Act	1920	14
134.	Indian Red Cross Society Act	1920	15
135.	Aligarh Muslim University Act	1920	40
136.	Maintenance Orders Enforcement Act	1921	18
137.	Delhi University Act	1922	8
138.	Indian Naval Armament Act	1923	7
139.	Official Secrets Act	1923	19
140.	Indian Soldiers (Litigation) Act	1925	4
141.	Provident Funds Act	1925	19
142.	Sikh Gurdwaras (Supplementary) Act	1925	24
143.	Madras, Bengal and Bombay Children (Supplementary) Act	1925	35
144.	Indian Succession Act	1925	39
145.	Indian Forest Act	1927	16
146.	Sale of Goods Act	1930	3
147.	Hindu Gains of Learning Act	1930	30
148.	Indian Partnership Act	1932	9
149.	Indian Wireless Telegraphy Act	1933	17
150.	Murshidabad Estate Administration Act	1933	23

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151.	Reserve Bank of India Act	1934	2
152.	Petroleum Act	1934	30
153.	Parsi Marriage and Divorce Act	1936	3
154.	Agricultural Produce (Grading and Marking) Act	1937	1
155.	Arya Marriage Validation Act	1937	19
156.	Muslim Personal Law (<i>Shariat</i>) Application Act	1937	26
157.	Insurance Act	1938	4
158.	Manoeuvres, Field Firing and Artillery Practice Act	1938	5
159.	Cutchi Memons Act	1938	10
160.	Dissolution of Muslim Marriages Act	1939	8
161.	Commercial Documents Evidence Act	1939	30
162.	Drugs and Cosmetics Act	1940	23
163.	Coffee Act	1942	7
164.	Reciprocity Act	1943	9
165.	Central Excise Act	1944	1
166.	Public Debt Act	1944	18
167.	International Monetary Fund and Bank Act	1945	47
168.	Delhi Special Police Establishment Act	1946	25
169.	Armed Forces (Emergency Duties) Act	1947	15
170.	Rubber Act	1947	24
171.	United Nations (Security Council) Act	1947	43
172.	United Nations (Privileges and Immunities) Act	1947	46
173.	Indian Nursing Council Act	1947	48
174.	Pharmacy Act	1948	8
175.	Dock Workers (Regulation of Employment) Act	1948	9
176.	Rehabilitation Finance Administration Act	1948	12
177.	Damodar Valley Corporation Act	1948	14
178.	National Cadet Corps Act	1948	31
179.	Calcutta Port (Pilotage) Act	1948	33
180.	Census Act	1948	37
181.	Diplomatic and Consular Officers (Oaths and Fees) Act	1948	41
182.	Coal Mines Provident Fund and Miscellaneous Provisions Act	1948	46
183.	Oil Fields (Regulation and Development) Act	1948	53
184.	Territorial Army Act	1948	56
185.	Central Silk Board Act	1948	61
186.	Reserve Bank (Transfer of Public Ownership) Act	1948	62
187.	Delhi and Ajmer-Merwara Land Development Act	1948	66
188.	Mangrol and Manavadar (Administration of Property) Act	1949	2
189.	Scheduled Securities (Hyderabad) Act	1949	7
190.	Seaward Artillery Practice Act	1949	8
191.	Banking Regulation Act	1949	10
192.	West Godavari District (Assimilation of Laws on Federal Subjects) Act	1949	20
193.	Chartered Accountants Act	1949	38
194.	Industrial Disputes (Banking and Insurance Companies) Act	1949	54
195.	Police Act	1949	64
196.	Central Reserve Police Force Act	1949	66
197.	High Courts (Seals) Act	1950	7
198.	Immigrants (Expulsion from Assam) Act	1950	10

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199.	Emblems and Names (Prevention of Improper Use) Act	1950	12
200.	Special Criminal Courts (Jurisdiction) Act	1950	18
201.	Transfer of Prisoners Act	1950	29
202.	Union Territories (Laws) Act	1950	30
203.	Army and Air Force (Disposal of Private Property) Act	1950	40
204.	Ajmer Tenancy and Land Records Act	1950	42
205.	Representation of the People Act	1950	43
206.	Air Force Act	1950	45
207.	Army Act	1950	46
208.	Contingency Fund of India Act	1950	49
209.	Road Transport Corporations Act	1950	64
210.	Khaddar (Protection of Name) Act	1950	78
211.	Jallianwala Bagh National Memorial Act	1951	25
212.	Visva-Bharati Act	1951	29
213.	President's Emolument and Pension Act	1951	30
214.	Finance Commission (Miscellaneous Provisions) Act	1951	33
215.	Scheduled Areas (Assimilation of Laws) Act	1951	37
216.	Marking of Heavy Packages Act	1951	39
217.	Rajghat Samadhi Act	1951	41
218.	Representation of the People Act	1951	43
219.	Assam (Alteration of Boundaries) Act	1951	47
220.	Companies (Donations to National Funds) Act	1951	54
221.	All-India Services Act	1951	61
222.	State Financial Corporations Act	1951	63
223.	Industries (Development and Regulation) Act	1951	65
224.	Inflammable Substances Act	1952	20
225.	Requisitioning and Acquisition of Immovable Property Act	1952	30
226.	Presidential and Vice-Presidential Elections Act	1952	31
227.	Cinematograph Act	1952	37
228.	Notaries Act	1952	53
229.	Salaries and Allowances of Ministers Act	1952	58
230.	Commissions of Inquiry Act	1952	60
231.	Reserve and Auxiliary Air Forces Act	1952	62
232.	State Armed Police Forces (Extension of Laws) Act	1952	63
233.	Forward Contracts (Regulation) Act	1952	74
234.	Scheduled Areas (Assimilation of Laws) Act	1953	16
235.	Salaries and Allowances of Officers of Parliament Act	1953	20
236.	Tea Act	1953	29
237.	Andhra State Act	1953	30
238.	Calcutta High Court (Extension of Jurisdiction) Act	1953	41
239.	Coir Industry Act	1953	45
240.	Lushai Hills District (Change of Name) Act	1954	18
241.	Drugs and Magic Remedies (Objectionable Advertisements) Act	1954	21
242.	Delivery of Books and Newspapers (Public Libraries) Act	1954	27
243.	High Court Judges (Salaries and Conditions of Service) Act	1954	28
244.	Salary, Allowances and Pension of Members of Parliament Act	1954	30

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245.	Shillong (Rifle Range and Umlong) Cantonments Assimilation of Laws Act	1954	31
246.	Himachal Pradesh and Bilaspur (New State) Act	1954	32
247.	Special Marriage Act	1954	43
248.	Essential Commodities Act	1955	10
249.	Protection of Civil Rights Act	1955	22
250.	State Bank of India Act	1955	23
251.	Hindu Marriage Act	1955	25
252.	Prisoners (Attendance in Courts) Act	1955	32
253.	Durgah Khawaja Saheb Act	1955	36
254.	Prize Competitions Act	1955	42
255.	Manipur (Courts) Act	1955	56
256.	Citizenship Act	1955	57
257.	University Grants Commission Act	1956	3
258.	All-India Institute of Medical Sciences Act	1956	25
259.	Hindu Succession Act	1956	30
260.	Life Insurance Corporation Act	1956	31
261.	Hindu Minority and Guardianship Act	1956	32
262.	Inter-State River Water Disputes Act	1956	33
263.	States Reorganisation Act	1956	37
264.	Bihar and West Bengal (Transfer of Territories) Act	1956	40
265.	Securities Contracts (Regulation) Act	1956	42
266.	National Highways Act	1956	48
267.	River Boards Act	1956	49
268.	Lok Sahayak Sena Act	1956	53
269.	Supreme Court (Number of Judges) Act	1956	55
270.	Khadi and Village Industries Commission Act	1956	61
271.	Jammu and Kashmir (Extension of Laws) Act	1956	62
272.	Central Sales Tax Act	1956	74
273.	Hindu Adoptions and Maintenance Act	1956	78
274.	Manipur (Village Authorities in Hill Areas) Act	1956	80
275.	Faridabad Development Corporation Act	1956	90
276.	Slum Areas (Improvement and Clearance) Act	1956	96
277.	Immoral Traffic (Prevention) Act	1956	104
278.	Women's and Children's Institutions (Licensing) Act	1956	105
279.	Copyright Act	1957	14
280.	Coal Bearing Areas (Acquisition and Development) Act	1957	20
281.	Railway Protection Force Act	1957	23
282.	Wealth-tax Act	1957	27
283.	Inter-State Corporation Act	1957	38
284.	Naga Hills-Tuensang Area Act	1957	42
285.	Public Employment (Requirement as to Residence) Act	1957	44
286.	Cantonments (Extension of Rent Control Laws) Act	1957	46
287.	Delhi Development Act	1957	61
288.	Navy Act	1957	62
289.	Delhi Municipal Corporation Act	1957	66
290.	Mines and Minerals (Development and Regulation) Act	1957	67
291.	Gift-Tax Act	1958	18
292.	Probation of Offenders Act	1958	20

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293.	Ancient Monuments and Archaeological Sites and Remains Act	1958	24
294.	Armed Forces (Special Powers) Act	1958	28
295.	¹ Sugar Export Promotion Act	1958	30
296.	Supreme Court Judges (Salaries and Conditions of Service) Act	1958	41
297.	International Finance Corporation (Status, Immunities and Privileges) Act	1958	42
298.	Orissa Weights and Measures (Delhi Repeal) Act	1958	57
299.	Delhi Rent Control Act	1958	59
300.	Parliament (Prevention of Disqualification) Act	1959	10
301.	Cost and Works Accountants Act	1959	23
302.	Rajasthan and Madhya Pradesh (Transfer of Territories) Act	1959	47
303.	Arms Act	1959	54
304.	Andhra Pradesh and Madras (Alteration of Boundaries) Act	1959	56
305.	Indian Statistical Institute Act	1959	57
306.	Geneva Conventions Act	1960	6
307.	Orphanages and Other Charitable Homes (Supervision and Control) Act	1960	10
308.	Bombay Reorganisation Act	1960	11
309.	Delhi Land Holdings (Ceiling) Act	1960	24
310.	International Development Association (Status, Immunities and Privileges) Act	1960	32
311.	Manipur Land Revenue and Land Reforms Act	1960	33
312.	Delhi Primary Education Act	1960	39
313.	Tripura Land Revenue and Land Reforms Act	1960	43
314.	Prevention of Cruelty to Animal Act	1960	59
315.	Preference Shares (Regulation of Dividend) Act	1960	63
316.	Acquired Territories (Merger) Act	1960	64
317.	Advocates Act	1961	25
318.	Salar Jung Museum Act	1961	26
319.	Dowry Prohibition Act	1961	28
320.	Delhi (Urban Areas) Tenants' Relief Act	1961	30
321.	Union Territories (Stamp and Court-fees Laws) Act	1961	33
322.	Dadra and Nagar Haveli Act	1961	35
323.	Voluntary Surrender of Salaries (Exemption from Taxation) Act	1961	46
324.	Deposit Insurance and Credit Guarantee Corporation Act	1961	47
325.	Apprentices Act	1961	52
326.	Institutes of Technology Act	1961	59
327.	Goa, Daman and Diu (Administration) Act	1962	1
328.	Hindi Sahitya Sammelan Act	1962	13
329.	National Co-operative Development Corporation Act	1962	26

1. Repealed by Ordinance w.e.f. 15th January, 1997.

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330.	State of Nagaland Act	1962	27
331.	Atomic Energy Act	1962	33
332.	Extradition Act	1962	34
333.	Foreigners Law (Application and Amendment) Act	1962	42
334.	Pondicherry (Administration) Act	1962	49
335.	Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Act	1962	50
336.	Defence of India Act	1962	51 ¹
337.	Customs Act	1962	52
338.	Manipur (Sales of Motor Spirit and Lubricants) Taxation Act	1962	55
339.	State Associated Banks (Miscellaneous Provisions) Act	1962	56
340.	Delhi Motor Vehicles Taxation Act	1962	57
341.	Warehousing Corporations Act	1962	58
342.	Marine Insurance Act	1963	11
343.	Official Languages Act	1963	19
344.	Government of Union Territories Act	1963	20
345.	Export (Quality Control and Inspection) Act	1963	22
346.	Limitation Act	1963	36
347.	Textiles Committee Act	1963	41
348.	Administrators-General Act	1963	45
349.	Specific Relief Act	1963	47
350.	Central Boards of Revenue Act	1963	54
351.	Companies (Profits) Surtax Act	1964	7
352.	Taxation Laws (Continuation and Validation of Recovery Proceedings) Act	1964	11
353.	Dakshina Bharat Hindi Prachar Sabha Act	1964	14
354.	Legal Tender (Inscribed Notes) Act	1964	28
355.	Food Corporations Act	1964	37
356.	Warehousing Corporations (Supplementary) Act	1965	20
357.	Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Act	1965	30
358.	Railways Employment of Members of the Armed Forces Act	1965	40
359.	Cardamom Act	1965	42
360.	Union Territories (Direct Election to the House of the People) Act	1965	49
361.	Seamen's Provident Fund Act	1966	4
362.	Asian Development Bank Act	1966	18
363.	Delhi High Court Act	1966	26
364.	Railway Property (Unlawful Possession) Act	1966	29
365.	Punjab Reorganisation Act	1966	31
366.	Police Forces (Restriction of Rights) Act	1966	33
367.	Post-Graduate Institute of Medical Education and Research, Chandigarh Act	1966	51
368.	Jawaharlal Nehru University Act	1966	53
369.	Seeds Act	1966	54
370.	Land Acquisition (Amendment and Validation) Act	1967	13
371.	Passports Act	1967	15

¹ Spent Act

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372.	Unlawful Activities (Prevention) Act	1967	37
373.	Jammu and Kashmir Representation of the People (Supplementary) Act	1968	3
374.	Bihar and Uttar Pradesh (Alteration of Boundaries) Act	1968	24
375.	Central Laws (Extension to Jammu and Kashmir) Act	1968	25
376.	Pondicherry (Extension of Laws) Act	1968	26
377.	Civil Defence Act	1968	27
378.	Enemy Property Act	1968	34
379.	Andhra Pradesh and Mysore (Transfer of Territory) Act	1968	36
380.	Insecticides Act	1968	46
381.	Border Security Force Act	1968	47
382.	Central Industrial Security Force Act	1968	50
383.	Judges (Inquiry) Act	1968	51
384.	Essential Service Maintenance Act	1968	59 *
385.	Legislative Assembly of Nagaland (Change in Representation) Act	1968	61
386.	President (Discharge of Functions) Act	1969	16
387.	Registration of Births and Deaths Act	1969	18
388.	Union Territories (Separation of Judicial and Executive Functions) Act	1969	19
389.	Foreign Marriage Act	1969	33
390.	Bihar Land Reforms Laws (Regulating Mines and Minerals) Validation Act	1969	42
391.	Khuda Bakhsh Oriental Public Library Act	1969	43
392.	Oaths Act	1969	44
393.	Assam Reorganisation (Meghalaya) Act	1969	55
394.	Banking Companies (Acquisition and Transfer of Undertakings) Act	1970	5
395.	Haryana and Punjab Agricultural Universities Act	1970	16
396.	Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Act	1970	28
397.	Patents Act	1970	39
398.	State of Himachal Pradesh Act	1970	53
399.	Medical Termination of Pregnancy Act	1971	34
400.	Public Premises (Eviction of Unauthorised Occupants) Act	1971	40
401.	Defence and Internal Security of India Act	1971	42*
402.	Emergency Risks (Goods) Insurance Act	1971	50*
403.	Emergency Risks (Under-Takings) Insurance Act	1971	51*
404.	Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act	1971	56
405.	Naval and Aircraft Prize Act	1971	59
406.	Prevention of Insults to National Honour Act	1971	69
407.	Contempt of Courts Act	1971	70
408.	Manipur (Hill Areas District Council) Act	1971	76
409.	North-Eastern Area (Reorganisation) Act	1971	81
410.	Delhi Sikh Gurdwaras Act	1971	82
411.	North-Eastern Council Act	1971	84
412.	Marine Products Export Development Authority Act	1972	13
413.	Newspapers (Price Control) Act	1972	15*

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414.	Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Act	1972	18
415.	Architects Act	1972	20
416.	Taxation Laws (Extension to Jammu and Kashmir) Act	1972	25
417.	National Service Act	1972	28
418.	Delhi Lands (Restriction on Transfer) Act	1972	30
419.	Diplomatic Relations (Vienna Convention) Act	1972	43
420.	Antiquities and Art Treasures Act	1972	52
421.	Wild Life (Protection) Act	1972	53
422.	General Insurance Business (Nationalisation) Act	1972	57
423.	Former Secretary of State Service Officers (Conditions of Service) Act	1972	59
424.	Carriage by Air Act	1972	69
425.	Richard son and Crud das Limited (Acquisition and Transfer of Undertakings) Act	1972	78
426.	Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Act	1973	2
427.	Delhi School Education Act	1973	18
428.	North-Eastern Hill University Act	1973	24
429.	Authoritative Texts (Central Laws) Act	1973	50
430.	Delhi Urban Art Commission Act	1974	1
431.	Water (Prevention and Control of Pollution) Act	1974	6
432.	Economic Offences (Inapplicability of Limitation) Act	1974	12
433.	University of Hyderabad Act	1974	39
434.	Interest-tax Act	1974	45
435.	Oil Industry (Development)Act	1974	47
436.	Conservation of Foreign Exchange and Prevention of Smuggling Activities Act	1974	52
437.	East-Punjab Urban Rent Restriction (Extension to Chandigarh) Act	1974	54
438.	Sick Textile Undertakings (Nationalisation) Act	1974	57
439.	Tobacco Board Act	1975	4
440.	Tokyo Convention Act	1975	20
441.	Rampur Raza Library Act	1975	22
442.	Delhi Sales Tax Act	1975	43
443.	Customs Tariff Act	1975	51
444.	Election Laws (Extension to Sikkim) Act	1976	10
445.	Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act	1976	13
446.	Bonded Labour System (Abolition) Act	1976	19
447.	Regional Rural Banks Act	1976	21
448.	High Court at Patna (Establishment of a Permanent Bench at Ranchi) Act	1976	57
449.	Departmentalisation of Union Accounts (Transfer of Personnel) Act	1976	59
450.	Betwa River Board Act	1976	63
451.	Life Insurance Corporation (Modification of Settlement) Act	1976	72
452.	Disturbed Areas (Special Courts) Act	1976	77
453.	Territorial Waters, Continental Shelf, Exclusive Economic Zone and Other Maritime Zones Act	1976	80
454.	Parliamentary Proceedings (Protection of Publication) Act	1977	15

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455.	Salary and Allowances of Leaders of Opposition in Parliament Act	1977	33
456.	Lady Hardinge Medical College and Hospital (Acquisition and Miscellaneous Provisions) Act	1977	34
457.	Interest Act	1978	14
458.	Public Sector Iron and Steel Companies (Restructuring) and Miscellaneous Provisions Act	1978	16
459.	Coast Guard Act	1978	30
460.	Metro Railways (Construction of Works) Act	1978	33
461.	Delhi Police Act	1978	34
462.	Press Council Act	1978	37
463.	Prize Chits and Money Circulation Scheme (Banning) Act	1978	43
464.	Coconut Development Board Act	1979	5
465.	Union Duties of Excise (Distribution) Act	1979	24
466.	Haryana and Uttar Pradesh (Alteration of Boundaries) Act	1979	31
467.	Prevention of Black marketing and Maintenance of Supplies of Essential Commodities Act	1980	7
468.	Banking Companies (Acquisition and Transfer of Undertakings) Act	1980	40
469.	Essential Services Maintenance (Assam) Act	1980	41
470.	National Company (Acquisition and Transfer of Undertakings) Act	1980	42
471.	Brahmaputra Board Act	1980	46
472.	Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act	1980	52
473.	Hotel-Receipts Tax Act	1980	54
474.	Company Secretaries Act	1980	56
475.	Jute Companies (Nationalisation) Act	1980	62
476.	National Security Act	1980	65
477.	Bird and Company Limited (Acquisition and Transfer of Undertakings and Other Properties) Act	1980	67
478.	Van (Sanrakshan Evam Samvardhan) Adhiniyam	1980	69
479.	Hind Cycles Limited and Sen-Raleigh Limited (Nationalisation) Act	1980	70
480.	Air (Prevention and Control of Pollution) Act	1981	14
481.	High Court and Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Act	1981	26
482.	Export-Import Bank of India Act	1981	28
483.	British India Corporation Limited (Acquisition of Shares) Act	1981	29
484.	Dalmia Dadriment Limited (Acquisition and Transfer of Undertakings) Act	1981	31
485.	Essential Services (Maintenance) Act	1981	40*
486.	Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act	1981	42
487.	Anti-Apartheid (United Nations Convention) Act	1981	48
488.	National Bank for Agriculture and Rural Development Act	1981	61
489.	African Development Fund Act	1982	1

* Spent Act

CHRONOLOGICAL LIST OF CENTRAL ACTS

490.	Sugar Development Fund Act	1982	4
491.	Chit Funds Act	1982	40
492.	Governors (Emoluments, Allowances and Privileges) Act	1982	43
493.	State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Act	1982	62
494.	Suppression of Unlawful Acts Against Safety of Civil Aviation Act	1982	66
495.	African Development Bank Act	1983	13
496.	Emigration Act	1983	31
497.	Punjab Disturbed Areas Act	1983	32
498.	Chandigarh Disturbed Areas Act	1983	33
499.	Armed Forces (Punjab and Chandigarh) Special Powers Act	1983	34
500.	¹ Illegal Migrants (Determination by Tribunals) Act	1983	39
501.	Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act	1983	48
502.	Prevention of Damage to Public Property Act	1984	3
503.	Asiatic Society Act	1984	5
504.	Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Act	1984	17
505.	Indian Veterinary Council Act	1984	52
506.	Terrorist Affected Areas (Special Courts) Act	1984	61
507.	Family Courts Act	1984	66
508.	National Capital Region Planning Board Act	1985	2
509.	Calcutta Metro Railway (Operation And Maintenance) Temporary Provisions Act	1985	10
510.	Administrative Tribunals Act	1985	13
511.	Bhopal Gas Leak Disaster (Processing of Claims) Act	1985	21
512.	Handlooms (Reservation of Articles for Production) Act	1985	22
513.	Indira Gandhi National Open University Act	1985	50
514.	Pondicherry University Act	1985	53
515.	Intelligence Organisations (Restriction on Rights) Act	1985	58
516.	Judges (Protection) Act	1985	59
517.	² Narcotic Drugs and Psychotropic Substances Act	1985	61
518.	Inland Waterways Authority of India Act	1985	82
519.	Agriculture land Processed Food Products Export Development Authority Act	1986	2
520.	Spices Board Act	1986	10
521.	Muslim Women (Protection of Rights on Divorce) Act	1986	25
522.	Coal Mines Labour Welfare Fund (Repeal) Act	1986	27
523.	Environment (Protection) Act	1986	29
524.	Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Act	1986	30

1. The Act has been struck down by the Hon'ble Supreme Court in Sarbananda Sonowal vs Union of India on December, 2006.

2. 61(1985) S.32-A is declared unconstitutional to the extent it takes away the right of the court to suspend the sentence of person convicted under the Act.

CHRONOLOGICAL LIST OF CENTRAL ACTS

525.	State of Mizoram Act	1986	34
526.	National Security Guard Act	1986	47
527.	Delhi Apartment Ownership Act	1986	58
528.	Indecent Representation of Women (Prohibition) Act	1986	60
529.	Child and Adolescent Labour (Prohibition and Regulation) Act	1986	61
530.	State of Arunachal Pradesh Act	1986	69
531.	Jute Packaging Materials (Compulsory Use in Packing Commodities) Act	1987	10
532.	Goa, Daman and Diu Mining Concession (Abolition and Declaration as Mining Leases) Act	1987	16
533.	Goa, Daman and Diu Reorganisation Act	1987	18
534.	Expenditure-tax Act	1987	35
535.	National Dairy Development Board Act	1987	37
536.	Legal Services Authorities Act	1987	39
537.	All India Council for Technical Education Act	1987	52
538.	National Housing Bank Act	1987	53
539.	Railway Claims Tribunal Act	1987	54
540.	Chandigarh (Delegation of Powers) Act	1988	2
541.	Commission of Sati (Prevention) Act	1988	3
542.	Special Protection Group Act	1988	34
543.	Religious Institutions (Prevention of Misuse) Act	1988	41
544.	Prohibition of Benami Property Transactions Act	1988	45
545.	Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act	1988	46
546.	Prevention of Corruption Act	1988	49
547.	Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Act	1988	51
548.	Auroville Foundation Act	1988	54
549.	Jamia Millia Islamia Act	1988	58
550.	Motor Vehicles Act	1988	59
551.	National Highways Authority of India Act	1988	68
552.	Assam University Act	1989	23
553.	Railways Act	1989	24
554.	Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act	1989	33
555.	Nagaland University Act	1989	35
556.	Small Industries Development Bank of India Act	1989	39
557.	National Commission for Women Act	1990	20
558.	Armed Forces (Jammu and Kashmir) Special Powers Act	1990	21
559.	Prasar Bharati (Broad casting Corporation of India) Act	1990	25
560.	Public Liability Insurance Act	1991	6
561.	Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities and Exemptions) Act	1991	41
562.	Places of Worship (Special Provisions) Act	1991	42
563.	Government of National Capital Territory of Delhi Act	1992	1
564.	Destructive Insects and Pests (Amendment and Validation) Act	1992	12
565.	Securities and Exchange Board of India Act	1992	15

CHRONOLOGICAL LIST OF CENTRAL ACTS

566.	Cess and Other Taxes on Minerals (Validation) Act	1992	16
567.	National Commission for Minorities Act	1992	19
568.	Foreign Trade (Development and Regulation) Act	1992	22
569.	Special Court (Trial of Offences Relating to Transactions in Securities) Act	1992	27
570.	Rehabilitation Council of India Act	1992	34
571.	Indo-Tibetan Border Police Force Act	1992	35
572.	Central Agricultural University Act	1992	40
573.	Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Act	1992	41
574.	Industrial Finance Corporation (Transfer of Undertaking and Repeal) Act	1993	23
575.	Gold Bonds (Immunities and Exemptions) Act	1993	25
576.	Multimodal Transportation of Goods Act	1993	28
577.	Acquisition of Certain Area at Ayodhya Act	1993	33
578.	SAARC Convention (Suppression of Terrorism) Act	1993	36
579.	Central Laws (Extension to Arunachal Pradesh) Act	1993	44
580.	Tezpur University Act	1993	45
581.	Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act	1993	46
582.	Recovery of Debts Due to Banks and Financial Institutions Act	1993	51
583.	National Commission for Safai Karamcharis Act	1993	64
584.	Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act	1993	65
585.	Public Records Act	1993	69
586.	National Council for Teacher Education Act	1993	73
587.	Kalakshetra Foundation Act	1994	6
588.	Protection of Human Rights Act	1994	10
589.	Manipur Panchayati Raj Act	1994	26
590.	Transplantation of Human Organs Act	1994	42
591.	Manipur Municipalities Act	1994	43
592.	New Delhi Municipal Council Act	1994	44
593.	Punjab Municipal Corporation Law (Extension to Chandigarh) Act	1994	45
594.	Airports Authority of India Act	1994	55
595.	Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act	1994	57
596.	Babasaheb Bhimrao Ambedkar University Act	1994	58
597.	Cable Television Networks (Regulation) Act	1995	7
598.	Textile Undertakings (Nationalisation) Act	1995	39
599.	Unified Waqf Management, Empowerment, Efficiency and development Act	1995	43
600.	Technology Development Board Act	1995	44
601.	Depositories Act	1996	22
602.	Arbitration and Conciliation Act	1996	26
603.	Provisions of the Panchayats (Extension to the Scheduled Areas) Act	1996	40
604.	Maulana Azad National Urdu University Act	1997	2

CHRONOLOGICAL LIST OF CENTRAL ACTS

605.	Mahatma Gandhi Antarashtriya Hindi Vishwavidyalaya Act	1997	3
606.	Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Act	1997	7
607.	Lalit kala Akademi (Taking Over of Management) Act	1997	17
608.	Telecom Regulatory Authority of India Act	1997	24
609.	Vice-President's Pension Act	1997	30
610.	Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Act	1997	31
611.	National Institute of Pharmaceutical Education and Research Act	1998	13
612.	Lotteries (Regulation) Act	1998	17
613.	Leaders of Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Act	1999	5
614.	Urban Land (Ceiling and Regulation) Repeal Act	1999	15
615.	Insurance Regulatory and Development Authority Act	1999	41
616.	Foreign Exchange Management Act	1999	42
617.	National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act	1999	44
618.	Trade Marks Act	1999	47
619.	Geographical Indications of Goods (Registration and Protection) Act	1999	48
620.	Mizoram University Act	2000	8
621.	Designs Act	2000	16
622.	Information Technology Act	2000	21
623.	Madhya Pradesh Reorganisation Act	2000	28
624.	Uttar Pradesh Reorganisation Act	2000	29
625.	Bihar Reorganisation Act	2000	30
626.	Chemical Weapons Convention Act	2000	34
627.	Semi-conductor Integrated Circuits Layout- Design Act	2000	37
628.	Coal India (Regulation of Transfer and Validation) Act	2000	45
629.	Central Road Fund Act	2000	54
630.	Indian Council of World Affairs Act	2001	29
631.	Advocates' Welfare Fund Act	2001	45
632.	Energy Conservation Act	2001	52
633.	Protection of Plant Varieties and Farmer's Right Act	2001	53
634.	Delimitation Act	2002	33
635.	Haj Committee Act	2002	35
636.	Foreign Aircraft (Exemption from Taxes and Duties on Fuel and Lubricants) Act	2002	36
637.	Multi-State Co-operative Societies Act	2002	39
638.	Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act	2002	54
639.	Unit Trust of India (Transfer of Undertaking and Repeal) Act	2002	58
640.	Metro Railway (Operation and Maintenance) Act	2002	60
641.	Suppression of Unlawful Acts against Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Act	2002	69
642.	Competition Act	2003	12
643.	Control of National Highways (Land and Traffic) Act	2003	13
644.	Prevention of Money Laundering Act	2003	15

CHRONOLOGICAL LIST OF CENTRAL ACTS

645.	Offshore Areas Mineral (Development and Regulation) Act	2003	17
646.	Biological Diversity Act	2003	18
647.	Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act	2003	34
648.	Electricity Act	2003	36
649.	Fiscal Responsibility and Budget Management Act	2003	39
650.	Central Vigilance Commission Act	2003	45
651.	Repatriation of Prisoners Act	2003	49
652.	Industrial Development Bank (Transfer of Undertaking and Repeal) Act	2003	53
653.	Sick Industrial Companies (Special Provisions) Repeal Act	2004	1
654.	Prevention of Terrorism (Repeal) Act	2004	26
655.	National Commission for Minority Educational Institutions Act	2005	2
656.	Parel Investments and Trading Private Limited and Domestic Gas Private Limited (Taking over of Management) Repeal Act	2005	14
657.	Weapons of Mass Destruction and Their Delivery Systems (Prohibition of Unlawful Activities) Act	2005	21
658.	Right to Information Act	2005	22
659.	Coastal Aquaculture Authority Act	2005	24
660.	University of Allahabad Act	2005	26
661.	Bihar Value Added Tax Act	2005	27
662.	Special Economic Zones Act	2005	28
663.	Private Security Agencies (Regulation) Act	2005	29
664.	Credit Information Companies (Regulation) Act	2005	30
665.	Protection of Women from Domestic Violence Act	2005	43
666.	¹ National Tax Tribunal Act	2005	49
667.	State Emblems of India (Prohibition of Improper Use) Act	2005	50
668.	Disaster Management Act	2005	53
669.	Manipur University Act	2005	54
670.	Andhra Pradesh Legislative Council Act	2006	1
671.	Commissions for Protection of Child Rights Act	2006	4
672.	Petroleum and Natural Gas Regulatory Board Act	2006	19
673.	Delhi Laws (Special Provisions) Act	2006	22*
674.	Micro, Small and Medium Enterprises Development Act	2006	27
675.	National Institute of Fashion Technology Act	2006	28
676.	Food Safety and Standards Act	2006	34
677.	Actuaries Act	2006	35
678.	Government Securities Act	2006	38
679.	Cantonments Act	2006	41
680.	Pondicherry (Alteration of Name) Act	2006	44
681.	Assam Rifles Act	2006	47
682.	Uttaranchal (Alteration of Name) Act	2006	52
683.	Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act	2007	2
684.	Central Educational Institutions (Reservation in Admission) Act	2007	5

1. The Act has been struck down by the Hon'ble Supreme Court in Madras Bar Association Vs. Union of India and Aur. on 25th September, 2014.

* Spent Act

CHRONOLOGICAL LIST OF CENTRAL ACTS

685.	Prohibition of Child Marriage Act	2007	6
686.	English and Foreign Languages University Act	2007	7
687.	Rajiv Gandhi University Act	2007	8
688.	Tripura University Act	2007	9
689.	Sikkim University Act	2007	10
690.	Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharti) Act	2007	11
691.	National Rural Employment Guarantee (Extension to Jammu and Kashmir) Act	2007	23
692.	National Institutes of Technology Act.	2007	29
693.	Warehousing (Development and Regulation) Act	2007	37
694.	Carriage by Road Act	2007	41
695.	National Capital Territory of Delhi Laws (Special Provisions) Act	2007	43*
696.	Tyre Corporation of India Limited (Disinvestment of Ownership) Act	2007	50
697.	Payment of Settlement Systems Act	2007	51
698.	Indira Gandhi National Tribal University Act	2007	52
699.	Sashastra Seema Bal Act	2007	53
700.	Rajiv Gandhi Institute of Petroleum Technology Act	2007	54
701.	Armed Forces Tribunal Act	2007	55
702.	Maintenance and Welfare of Parents and Senior Citizens Act	2007	56
703.	Jawaharlal Institute of Post-Graduate Medical Education and Research, Pondicherry Act	2008	19
704.	Indian Maritime University Act	2008	22
705.	Airports Economic Regulatory Authority of India Act	2008	27
706.	National Investigation Agency Act	2008	34
707.	Gram Nyayalayas Act	2009	4
708.	Limited Liability Partnership Act	2009	6
709.	Collection of Statistics Act	2009	7
710.	South Asian University Act	2009	8
711.	National Jute Board Act	2009	12
712.	National Capital Territory of Delhi Laws (Special Provisions) Act	2009	24*
713.	Central Universities Act	2009	25
714.	Prevention and Control of Infections and Contagious Diseases in Animals Act	2009	27
715.	Right of Children to Free and Compulsory Education Act	2009	35
716.	National Capital Territory of Delhi Laws (Special Provisions) Second Act	2009	40*
717.	Legal Metrology Act	2010	1
718.	Tamil Nadu Legislative Council Act	2010	16
719.	National Green Tribunal Act	2010	19
720.	Clinical Establishment (Registration and Regulation) Act	2010	23

* Spent Act

CHRONOLOGICAL LIST OF CENTRAL ACTS

721.	Land Port Authority of India Act	2010	31
722.	Civil Liability for Nuclear Damage Act	2010	38
723.	Nalanda University Act	2010	39
724.	Foreign Contribution (Regulation) Act	2010	42
725.	National Capital Territory of Delhi Laws (Special Provision) Act	2011	5*
726.	Coinage Act	2011	11
727.	Orissa (Alteration of Name) Act	2011	15
728.	National Capital Territory of Delhi Laws (Special Provision) Second Act	2011	20
729.	Factoring Act	2012	12
730.	Academy of Scientific and Innovation Research Act	2012	13
731.	Protection of Children from Sexual Offences Act	2012	32
732.	Rajiv Gandhi National Institute of Youth Development Act	2012	35
733.	National Institute of Mental Health and Neuro-Sciences, Bangalore Act	2012	38
734.	Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act	2013	14
735.	Companies Act	2013	18
736.	National Food Security Act	2013	20
737.	Pension Fund Regulatory and Development Authority Act	2013	23
738.	Prohibition of Employment as Manual Scavengers and their Rehabilitation Act	2013	25
739.	Rajiv Gandhi National Aviation University Act	2013	26
740.	Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act	2013	30
741.	Lokpal and Lokayuktas Act	2014	1
742.	Andhra Pradesh Reorganisation Act	2014	6
743.	Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act	2014	7
744.	National Institute of Design Act	2014	18
745.	Indian Institute of Information Technology Act	2014	30
746.	School of Planning and Architecture Act	2014	37
747.	¹ National Judicial Appointments Commission Act	2014	40
748.	Coal Mines (Special Provisions) Act	2015	11
749.	Repealing and Amending Act	2015	17
750.	Repealing and Amending (Second) Act	2015	19
751.	Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Act	2015	22
752.	Juvenile Justice (Care and Protection of Children) Act	2016	2
753.	Commercial Courts Act	2016	4
754.	Bureau of Indian Standards Act	2016	11
755.	Real Estate (Regulation and Development) Act	2016	16
756.	National Waterways Act	2016	17

1. The Act has been struck down by the Hon'ble Supreme Court of India in Supreme Court Advocates-on Record Association & Anr. Vs. Union of India on 16th October, 2015.

CHRONOLOGICAL LIST OF CENTRAL ACTS

757.	Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act	2016	18
758.	Repealing and Amendment Act	2016	23
759.	Anti-Hijacking Act	2016	30
760.	Insolvency and Bankruptcy Code	2016	31
761.	Dr. Rajendra Prasad Central Agricultural University Act	2016	32
762.	Regional Centre for Biotechnology Act	2016	36
763.	Compensatory Afforestation Fund Act	2016	38
764.	Rights of Persons with Disabilities Act	2016	49
765.	Specified Bank Notes (Cessation of Liabilities) Act	2017	2
766.	Mental Healthcare Act	2017	10
767.	Central Goods and Services Act	2017	12
768.	Integrated Goods and Services Tax Act	2017	13
769.	Union Territory Goods and Services Tax Act	2017	14
770.	Goods and Services (Compensation to States) Act	2017	15
771.	Human Immunodeficiency Virus and acquired Immune Deficiency Syndrome (Prevention and Control Act)	2017	16
772.	Footwear Design and Development Institute Act	2017	20
773.	Admiralty (Jurisdiction and Settlement of Maritime Claims) Act	2017	22
774.	Indian Institutes of Information Technology (Public-Private Partnership) Act	2017	23
775.	Central Goods and Services Tax (Extension to Jammu and Kashmir) Act	2017	26
776.	Integrated Goods and Services tax (Extension to Jammu and Kashmir) Act	2017	27
777.	Indian Institute of Management Act	2017	33
778.	Repealing and Amendment Act	2018	2
779.	Indian Institute of Petroleum and Energy Act	2018	3
780.	Repealing and Amendment (Second) Act	2018	4
781.	Fugitive Economic Offenders Act	2018	17
782.	National Commission for Backward Classes (Repeal) Act	2018	24
783.	National Sports University Act	2018	25
784.	Central Education Institutions (Reservation in Teacher's Cadre) Act	2019	10
785.	India International Arbitration Centre Act	2019	17
786.	Muslim Women (Protection of Rights on Marriage) Act	2019	20
787.	Banning of Unregulated Deposit Schemes Act	2019	21
788.	Code On Wages Act	2019	29
789.	National Medical Commission Act	2019	30
790.	Repealing and Amending Act	2019	31
791.	Jammu and Kashmir Reorganisation Act	2019	34
792.	Consumer Protection Act	2019	35
793.	Transgender Persons (Protection of Rights) Act	2019	40
794.	Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export Transport, Sale,	2019	42

CHRONOLOGICAL LIST OF CENTRAL ACTS

	Distribution, Storage and Advertisement) Act		
795.	Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Act	2019	44
796.	National Capital Territories of Delhi (Recognition of Property Right of Residents in Unauthorised Colonies Act	2019	45
797.	Recycling of Ships Act	2019	49
798.	International Financial Services Centers Authority Act	2019	50
799.	Direct Tax Vivadse Vishwas Act	2020	3
800.	Central Sanskrit Universities Act	2020	5
801.	National Commission for Indian System of Medicine Act	2020	14
802.	National Commission for Homoeopathy Act	2020	15
803.	Institute of Teaching and Research In Ayurveda Act	2020	16
804.	Jammu and Kashmir Official Languages Act	2020	23
805.	Bilateral Netting Qualified Financial Contracts Act	2020	30
806.	Rashtriya Raksha University Act	2020	31
807.	National Forensic Sciences University Act	2020	32
808.	The Industrial Relations Code	2020	35
809.	Code on Social Security	2020	36
810.	The Occupational Safety, Health and Working Conditions Code	2020	37
811.	Major Port Authorities Act	2021	1
812.	National Commission for Allied and Health care Professions Act	2021	14
813.	National Bank for Financing Infrastructure And Development Act	2021	17
814.	National Institutes of Food Technology, Entrepreneurship and Management Act	2021	19
815.	Marine Aids to Navigation Act	2021	20
816.	Inland Vessels Act	2021	24
817.	Essential Defence Services Act	2021	25*
818.	Commission For Air Quality Management National Capital Region and Adjoining Areas Act	2021	29
819.	Farm Laws Repeal Act	2021	40
820.	Dam Safety Act	2021	41
821.	Assisted Reproductive Technology (Regulation) Act	2021	42
822.	Surrogacy (Regulation) Act	2021	47
823.	Criminal Procedure (Identification) Act	2022	11
824.	Indian Antarctic Act	2022	13
825.	National Anti-Doping Act	2022	15
826.	Maritime Anti-Piracy Act	2023	3
827.	National Dental Commission Act	2023	21
828.	The Digital Personal Data Protection Act	2023	22
829.	Anusandhan National Research Foundation Act	2023	25
830.	National Nursing and Midwifery Commission Act	2023	26

* Spent Act

CHRONOLOGICAL LIST OF CENTRAL ACTS

831.	Inter-Services Organisations (Command, Control and Discipline) Act	2023	28
832.	Mediation Act	2023	32
833.	Repealing and Amending Act	2023	37
834.	Post Office Act	2023	43
835.	Telecommunication Act	2023	44
836.	Bharatiya Nyaya Sanhita	2023	45
837.	Bharatiya Nagarik Suraksha Sanhita	2023	46
838.	Bharatiya Sakshya Adhiniyam	2023	47
839.	Chief Election Commissioner and Other Election Commissioners (Appointment, Conditions of Service and Term of Office) Act	2023	49
840.	Provisional Collection of Taxes Act	2023	50
841.	Press and Registration of Periodicals Act	2023	51
842.	Public Examination (Prevention of Unfair Means) Act	2024	1
843.	Bharatiya Vayuan Adhiniyam	2024	16
844.	“Tribhuvan” Sahkari University Act	2025	11
845.	Boilers Act	2025	12
846.	Immigration and Foreigner Act	2025	13
847.	Mussalman Waqf (Repeal) Act	2025	15
848.	Protection of Interests in Aircraft Objects Act	2025	17
849.	Bills of Lading Act	2025	18
850.	Carriage of Goods by Sea Act	2025	19
851.	Coastal Shipping Act	2025	20
852.	Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Act	2025	21
853.	Merchant Shipping Act	2025	24
854.	National Sports Governance Act	2025	25
855.	Indian Ports Act	2025	27
856.	Income-tax Act	2025	30
857.	Promotion and Regulation of Online Gaming Act	2025	32
858.	Health Security se National Security Cess Act	2025	35
859.	Viksit Bharat- Guarantee for Rozgar Ajeevika Mission (Gramin): VB-G RAM G (विकसित भारत-जी राम जी) Act	2025	36
860.	Repealing and Amending Act	2025	37
861.	Tribunal Reforms Act	2026	17
862.	Kerala (Alteration of Name) Act	2026	18